

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:304

ANSWERED ON:06.12.2013

PMEYSA

Pandey Shri Ravindra Kumar

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government is implementing the Panchayat Mahila Evam Yuva Shakti Abhiyan (PMEYSA) in the country;
- (b) if so, the details and objectives thereof;
- (c) the progress/ achievements made under the scheme along with the number of women and youths benefited there from during each of the last three years and the current year;and
- (d) the measures taken/being taken by the Government for proper implementation of the said scheme during the 12th Five Year Plan period?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO)

(a) & (b) The scheme of PMEYSA was under implementation from the year 2007-08 till 2012-13 with the broad objective of empowerment of Elected Women & Youth Representatives of Panchayats. The scheme is now subsumed under the scheme of Rajiv Gandhi Panchayati Sashaktikaran Abhiyan (RGPSA).

(c) Activities under the PMEYSA included holding of State Level Sammeians and Divisional/ District Level Sammeians of Elected Representatives (EWRs), formation of Associations, sensitization programmes for Elected Women Representatives (EWRs) and Elected Youth Representatives (EYRs). As per information received from States/ UTs approximately (i) 135 Divisional/ District Level Sammeians and 24 State Level Sammeians were held (ii) EWRs/ EYRs underwent training in 12 States, and (iii) State Level Associations were formed in 10 States.

(e) The scheme PMEYSA has been subsumed under RGPSA during the 12th Five Year Plan period. RGPSA supports training and empowerment of all Elected Representatives, including EWRs and EYRs.